

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 98 of 2011

Dated : 29th July, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Tamil Nadu Newsprint and Papers Ltd.Appellant (s)
Versus**

Tamil Nadu Electricity Board & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Shiva Kumar

ORDER

Admit. Issue notice. Mr. Mohd. Rafi, the learned counsel, takes notice on behalf of Respondent No.1-TNEB. Notice to be issued to the other Respondents returnable on 12.09.2011. Dasti service is permitted.

Post the matter on **12.09.2011.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS